

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

UNSTARRED QUESTION NO:2538
ANSWERED ON:11.03.2011
SCHEME TO ENHANCE REVENUE EARNINGS
Hazari Shri Maheshwar

Will the Minister of TOURISM be pleased to state:

- (a) whether the proposal to release financial assistance from the Central Government under the scheme to enhance revenue earnings through tourism is pending with the Government;
- (b) if so, the details thereof; and
- (c) the action taken by the Government in this regard?

Answer

THE MINISTER OF TOURISM(SHRI SUBODH KANT SAHA)

(a) to (c): Development and promotion of tourism is primarily the responsibility of the State Governments/Union Territory (UT) Administrations. Ministry of Tourism provides central financial assistance to States/UTs based on proposals received from them which are complete in all respects as per the Scheme Guidelines, inter-se-priority and subject to availability of funds. Ministry of Tourism also has a "Scheme for Large Revenue Generating Projects" to encourage large investments in tourism infrastructure from private sector as well as organisations having Public Private Partnership arrangements. The subsidy under the Scheme have a cap of Rs.50.00 crore subject to maximum of 25% of total project cost or 50% of equity contribution of the promoter, whichever is lower.

The project proposals submitted by the State Governments/Union Territory Administrations are finalized through a system of prioritization meetings with the concerned State Governments/Union Territory Administrations.